

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-16/2002/11729/A

From :- Shri Chatra Bhukhan Gogoi,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dibyajyoti Mahanta,
District & Sessions Judge,
Golaghat.

Dated Guwahati the 12th December, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJ(G) 11393/2024 dtd. 10.12.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 21.12.2024**, as prayed for. The next senior most Judicial Officer available at the station, shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo.No.HC.VII-16/2002/11730 /A dated 12.12.2024

Copy to:

✓ 1. The Project Manager, Gauhati High Court, Guwahati.

CR
12/12/2024
REGISTRAR (VIGILANCE)
Dutta